

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Appeal (SJ) No. 205 of 2021**

....  
Chotu Kumar @ Chotu Kumar ..... Appellant  
Versus  
The State of Jharkhand ..... Respondent

....  
**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellant : Mr.Gopal Sinha, Adv.  
Mr. Nitesh Kumar, Adv.  
For the State : Mr. Shekhar Sinha, P.P.

....  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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04/06.09.2021            Learned counsel for the appellant seeks permission to file supplementary affidavit.

As prayed for, put up this case after filing of the supplementary affidavit.

**(Rajesh Kumar, J.)**

Shahid/